National Company Law Tribunal Allahabad Bench Allahabad

9 (ND)/2015 TP___/397-398/ALL/ 16/CLB

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2016.

NAME OF THE COMPANY: M/s Vijay Construction (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

1. Ref 1 to 6 Swash Tripothi CS in trockee

2. ful-1 to 8 Vivelciana Advocati

<u>Order dated 24.08.2016</u>

9(ND)/2015-TP /397-398/All/16/CLB- M/s Vijay Construction (India)
Pvt. Ltd.

Learned Counsel Shri Vivek Saran for respondents No. 1 to 8 filed appearance. As agreed by both the learned Counsel matter is ordered to be listed on 19.09.2016 for completing the pleadings and also to file list of dates and events.

List the matter on 19.09.2016.

SH.VSR AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)